

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO.1281
TO BE ANSWERED ON 11TH FEBRUARY, 2025

PROPOSAL FOR COLLEGE OF VETERINARY SCIENCES

1281. Dr. Angomcha Bimol Akoijam:

Will the Minister of FISHERIES ANIMAL HUSBANDRY AND DAIRYING

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to State:

- (a) Whether the Ministry is considering to run College of Veterinary Sciences and Animal Husbandry in Manipur and if so, the details and current status; thereof and
(b) the time by which such college sare likely to be operational in Manipur?

ANSWER

THE HON'BLE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY &
DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) No.the Ministry of Fisheries, Animal Husbandry and Dairying is not considering to run the college of Veterinary Science and Animal Husbandry in Manipur. Veterinary education is state subject. Central Government under provision of the Indian Veterinary Council Act, 1984 has notified the VCI (Procedure for recognition and de-recognition of Veterinary Colleges and Veterinary Qualifications) Rules, 2017. Further, relevant rules regarding recognition of veterinary college or veterinary course are as following:
- I. Applications received from the applicant Institute/University/State Government in the prescribed format (Form I) are processed in accordance with the Rule (7) of VCI Rules, 2017.
 - II. No person shall establish a Veterinary College and no Veterinary College shall admit students or increase the intake of students beyond the permitted number, except after obtaining prior permission from the Central Government (Rule 3 of VCI Rules, 2017)
 - III. Eligibility Criteria for recognition of veterinary colleges are provided under Rule 4of VCI Rules, 2017
 - IV. Qualifying criteria and procedure for making application recognition of a Veterinary College or veterinary qualification are provided at Rule 5 & 6 of VCI Rules, 2017
 - V. On receipt ofan application in the specified Form (Form I) along with the prescribed fee, the Central Government refers such application to the Veterinary Council of India for evaluation and recommendations
 - VI. Applications received in such manner as detailed above are processed as per the Procedure for evaluation of the application for recognition detailed at Rule Rule (7) (1) of VCI Rules, 2017.

Further, No application for opening of 'College of Veterinary Sciences and Animal Husbandry' in Manipur' as prescribed under VCI Rules, 2017 (Form I) has been received by the Central Government.

- (b) Not applicable in view of (a) above.